

(e) Introduction of an incentive scheme to step up production is under active consideration. Labour problems are also being tackled as far as possible on a long-term basis.]

TEA EXPORTS TO JAPAN

*802. SHRI SITARAM JAIPURIA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Tea Board has got a proposal under consideration for promoting the export of tea to Japan; and

(b) if so, what are the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): (a) and (b) The Tea Board is considering certain measures for promoting the export of Indian tea to Japan.

ALL-INDIA GANG ENGAGED IN TAKING FRAUDULENT DELIVERY OF GOODS

*803 SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any all-India gang has been caught which used to divert goods wagons from one railway to another for taking fraudulent delivery of goods;

(b) if so, whether any railway officials were connected with the gang;

(c) whether any cases have been registered against the gang?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Yes, Sir.

(b) The matter is still under police investigation. However, no railway official has been reported to be connected with the gang, so far.

(c) 10 cases have so far been registered.

DECISION ABOUT LOADING HOURS OF COAL

*804. SHRI SURJIT SINGH ATWAL: Will the Minister of RAILWAYS be pleased to refer to the answer given to the Unstarred Question No. 256 in the Rajya Sabha on the 26th November 1964 and state the decision taken on the recommendation made by the Coal Controller to revise day-light loading hours for the loading of coal?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): The recommendation made by the Coal Controller to revise the working hours for the loading of coal from 4 A.M. to 8 P.M. in place of 6 A.M. to 10 P.M. has been accepted by Government, and it is proposed to implement this recommendation from 1st February, 1965.

TREATMENT OF POSTAL LINEMEN AT ROURKELA STEEL PLANT HOSPITAL

*805. SHRI N. PATRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the postal linemen were asked to deposit Rs 200/- for admission to Rourkela Steel Plant Hospital;

(b) if so, what amount is being charged for the same category of people for treatment at the Bhilai Steel Plant; and

(c) if there is any variation, what are the reasons therefor?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) Yes, Sir.

(b) and (c) The Bhilai Steel Plant also asks for an advance deposit. There is, therefore, no variation in the general policy.